

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA NAITHI): (a) and (b). Yes, Sir. No specific investigation as such has been instituted. A close watch is being kept on the working of NTC (WBAN&O) Ltd., and its performance is periodically reviewed.

(c) The following steps have been taken/are taken, to improve the working and better functioning of this subsidiary.

1. Strengthening of the management of the subsidiary;

2. Implementation of the modernisation programme;

3. Seeking cooperation of the State Government of West Bengal in the implementation of voluntary labour rationalisation programme; and for supply of uninterrupted power.

Documentary on activities of Emergency

3272. **SHRI C. R. MAHATA:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to screen a Documentary on the emergency activities;

(b) whether Government have also permitted the State Governments to screen a documentary on the emergency activities; and

(c) if so, details thereof and the response of the State Governments?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (b). No, Sir. Before any documentary film is released on the theatrical circuit it is required to be certified by the Censors and approved by the Film Advisory Board.

(c) Does not arise.

Following Retirement Age of Employees

3273. **SHRI MANORANJAN BHAKTA:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to reduce the present retirement age from 58 to 55 years as a measure to generate more employment opportunities; if so, facts; and

(b) whether it is also proposed to change the present administrative set up of services in Ministries and Government offices to make Government service more attractive and promotion-oriented?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) and (b). No such proposals are under consideration at present.

केन्द्रीय प्रदर्शन सैनिक संगठनों में भर्ती

3274. **श्री महोदयत :**

श्री राज केदार सिंह :

क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) सी० आर० पी०, आई० टी० बी० पी० एक०, बी० एत० एक० और सी० आर० पी० एक० जैसे प्रदर्शन सैनिक संगठनों में भर्ती करने के लिए भर्ती नियम क्या हैं तथा क्या समाचार पत्रों में विज्ञापन किए बिना अधिकारियों के निकट संबंधियों को विभिन्न तौरियों दी जाती हैं और खिलाड़ियों को भी कोई रियायत नहीं दी जाती है ;

(ख) यदि हाँ, तो क्या सरकार का विचार उक्त संगठनों में पुरानी सामन्ती भर्ती व्यवस्था को समाप्त करने और आम जनता की सूचनायें समाचारपत्रों में पत्रों का विज्ञापन देने का लोकतंत्री तरीका अपनाते का है ; और

(ग) यदि हाँ, तो सरकार का विचार इस संबंध में आवश्यक शिवायतें कब तक जारी करने का है ?